

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 258 of 2012

Dated: 18th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. ... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission**

....Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Counsel for the Respondent(s): Mr. C.K. Rai for MPERC

ORDER

Mr. C.K. Rai appearing on behalf of the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.02.2013 after serving copy on the other side.

Post the matter for hearing on **19.02.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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